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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.53/ BB/ 2017	-	Admission	Rule-9 of IB.	Pon Pure Chemical India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SHASHI KEERTHI S.V FOR Respondent 9900843424		
2)	Srinath P 9480584358	counsel for operational creditor	

**ORDER**

Counsel for petitioner is present. Counsel for Respondent is also present.  
He requested time to file objections. Time extended till 20/09/2017 finally and  
no further adjournment will be given.

  
MEMBER(J)

  
MEMBER(T)